

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/101/(IB)/2017
NAME OF THE PETITIONER(S) : R. RAVINDRAN
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K. SHYAM SUNDER	For Petitioner	K. Shyam Sunder 2/11/17
2)	B. Sarath babu for RoC, Coim.	For Respondents	B. Sarath Babu

ORDER

Counsel for the Petitioner present. Counsel for RoC also present. Counsel representing the RoC is directed to file the detailed report with regard to the status of the Company and its Directors including liabilities of the Company, if any, within two weeks. Put on 17.11.2017 at 10.30 A.M.

-sd-

MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)